

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No.162 of 2016 (SZ)**

Applicant(s)

Respondent(s)

K.Nagappa  
3/84, Dasarapalli Dinna,  
Hosur Taluk, Krishnagiri District

VS Union of India rep. by its Secretary  
Ministry of Environment and Forest,  
New Delhi and others

Counsel appearing for applicant

Counsel appearing for respondents

M/s.V.Raghavachari, V.Srimathi,  
& V.Lakshminarayanan,  
Avinash, Kamaleshkannan,  
Sai Sathya Jith

Mrs. M.Sumathi for R1 & R2  
M/s.E.Manoharan for R3, R4, R6 & R7  
Mrs.Yasmeen Ali for R5  
Mr.G.Jeremiah for R8

Note of the Registry	Orders of the Tribunal
Item No.18	<p>Date: 21<sup>st</sup> December, 2017</p> <p>Status Report has been filed by respondent No.8. Learned counsel representing the State of Tamil Nadu submits that the DPR originally returned, was resubmitted only last week and orders will be passed within two weeks.</p> <p>List the matter on 15.01.2018.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p>